LOK SABHA UNSTARRED QUESTION NO. 2566 TO BE ANSWERED ON 05.08.2025

ALLOCATION OF FUNDS TO PLI SCHEME

2566. SHRI SURESH KUMAR SHETKAR: SHRI MANICKAM TAGORE B:

Will the Minister of TEXTILES वस्त्र मंत्री be pleased to state :

- (a) the current status of implementation of the National Technical Textiles Mission and the manner in which it has benefited small and medium garment manufacturers in the country;
- (b) the details of funds allocated and disbursed under the Production Linked Incentive (PLI) scheme for the textile sector, and number of MSME units that have actually received support under this scheme;
- (c) the specific measures has taken by the Government to support garment manufacturers in adopting sustainable practices, such as eco-friendly fabrics, water-efficient dyeing methods and textile recycling;
- (d) the steps taken by the Government to ensure Indian garment manufacturers capture market share vacated by countries like China and Bangladesh keeping in view the global shift in supply chain; and
- (e) the data on textile and apparel exports during the last three years, State-wise and the extent to which this growth can be attributed to small and mid-sized exporters?

उत्तर ANSWER वस्त्र राज्य मंत्री (श्री प**बित्र मार्घेरिटा**) THE MINISTER OF STATE FOR TEXTILES (SHRI PABITRA MARGHERITA)

- (a): National Mission on Technical Textiles was launched in 2020 with a financial outlay of Rs. 1,480 Crore with major focus on Research, Innovation and Development; Promotion and Market Development; Export Promotion; and Education, Training & Skill Development. Under NTTM, 168 R&D projects on technical textiles, 20 startups and 41 proposals for upgrading lab, equipment, and training of faculty in educational institutions have been approved.
- (b): The Production Linked Incentive (PLI) Scheme for Textiles was approved with an outlay of Rs. 10,683 crore in September, 2021, to promote production of MMF Apparel, MMF Fabrics and products of Technical Textiles in the country to enable textile sector to achieve size and scale and to become competitive. The scheme has two parts: Part-1 envisages a minimum investment of Rs. 300 crore & minimum turnover of Rs. 600 crore per company; and Part-2 envisages a minimum investment of Rs. 100 crore & minimum turnover of Rs. 200 crore per company. As per the scheme, incentive is provided to the companies on achieving the threshold investment and threshold turnover and thereafter incremental turnover. Under the scheme, incentive of Rs. 54.50 crore has been disbursed to two applicant companies which completed their threshold investment and turnover for FY 2024-25.
- (c): Under NTTM, research projects have been approved for the development of sustainable and recyclable textile materials. In addition, initiatives are taken to engage stakeholders to support the Indian textile sector for sustainable, resource-efficient and environmentally responsible production system.

(d) & (e): Government of India is actively promoting textile and garment exports through various schemes/initiatives such as Rebate of State and Central Taxes and Levies (RoSCTL) scheme which supports zero-rated exports for apparel, garments, and made-ups, while other textile products are covered under the Remissions of Duties and Taxes on Exported Products (RoDTEP) scheme. Assistance is also provided to Export Promotion Councils and trade bodies for participating in domestic and international trade events. The Ministry is also supporting BHARAT TEX, a global mega textile event, aimed at showcasing India's textile value chain and innovation. Additionally, India has signed 15 Free Trade Agreements (FTAs) and 6 Preferential Trade Agreements (PTAs) to enhance global market access by reducing trade barriers and boosting competitiveness.

The State/UT-wise data of export of Textile & Apparel including handicrafts during the last three years is enclosed as ANNEXURE.

ANNEXURE
State/UT-wise export of Textile & Apparel including handicrafts during last 3 years
Value in USD Million

State/UTs	FY: 2022-23	FY: 2023-24	FY: 2024-25
ANDAMAN & NICOBAR	0	0	0
ANDHRA PRADESH	438.2	481.2	520.7
ARUNACHAL PRADESH	0	0	0
ASSAM	4	2.3	2.1
BIHAR	27.6	32.3	44.4
CHANDIGARH	29.7	16.1	8.8
CHATTISGARH	2.9	4	5.6
DADRA,NH,DAMAN,DIU	770	695.3	739.8
DELHI	1,189.9	1,032	1,082.3
GOA	5.2	·	
GUJARAT	5,043.4	5,749.1	5,928.7
HARYANA	3,720		
HIMACHAL PRADESH	259.2	237.2	231.3
JAMMU & KASHMIR	101.1	88.7	92
JHARKHAND	14.9	25.2	35.7
KARNATAKA	2,910.3	2,738.4	2,831.2
KERALA	351.4	371.8	434.7
LADAKH	0	0	0.1
LAKSHADWEEP	0	0	0
MADHYA PRADESH	1,346.5	1,390.2	1,388.3
MAHARASHTRA	3,999.5	4,227.3	3,971.3
MANIPUR	0	0	0
MEGHALAYA	0	0	0.1
MIZORAM	0	0	0
NAGALAND	0.2	0.1	0.1
ODISHA	66	85.5	89
PUDUCHERRY	15.6	13	12.8
PUNJAB	1,502.2	1,500.4	1,397.2
RAJASTHAN	1,582.1	1,624.3	1,720
SIKKIM	0	0	0
TAMIL NADU	8,008.9	7172	8,021.7
TELANGANA	135.6	166.8	148.8
TRIPURA	0		
UNSPECIFIED	222.1		
UTTAR PRADESH	3,686.6	· · · · · · · · · · · · · · · · · · ·	3,753.5
UTTARAKHAND	45.6	41.6	41.3
WEST BENGAL	1,207.4	1,087.1	1,136.1
Grand Total	36,686.1	35,873.9	37,753.7
